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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

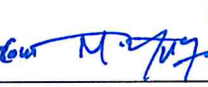
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.48/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA 63/2016 IN CP No.21/2010
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	J Narasimham Rao & (04) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (41) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri. Sharad Sanghi. Mrs. D. Siri	Advocate Advocate	9848050544. sanghissharad@gmail.com 7331108205	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri. Sharad Sanghi. M. Sajiulla Baig	Advocate	9849346748 m_baig_46748@gmail.com	
Shri. Sharad Sanghi.			

Enclosed Order Sheet

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ORDER

Heard, Shri Sharad Sanghi; Mrs. Siri D, Ld. Counsels for the Petitioner; Shri M Sajiulla Baig, Ld. Counsel for the Respondent.

Shri M Sajiulla Baig, Ld. Counsel for the Respondent requested to post the case after three weeks.

Case is posted on 28-11-2017.



Member (T)

Pc



Member (J)